

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310/1993/4624/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti Selina Begum,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati the 7th December, 2020.

Sub: **Restricted holiday.**

Ref:- Your letter No. DJKA/4113/2020 dtd. 05.12.2020.

Madam,

With reference to the above, I am directed to inform you that, your prayer for restricted holiday on 10.12.2020, has been granted.

The Addl. District and Sessions Judge, Kamrup, Amingaon and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-310/1993/4625/A, dated 7.12.2020

Copy to:

1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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